

(36)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/845/IB/2020

PETITION NUMBER : CP/1307/IB/2018

NAME OF THE PETITIONER : JAYARAM CHOWDHARY

NAME OF THE RESPONDENTS : V. VENKATA SIVAKUMAR (LIQUIDATOR)  
M/S JEYPORE SUGAR COMPANY LTD

UNDER SECTION : 60(5) OF IBC, 2016

**ORDER**

List this matter along with other connected applications on **21.01.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

*knp*

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)